

# How to Upload Judgements for Promotional Examination by Judicial Officers under Zone of Consideration.

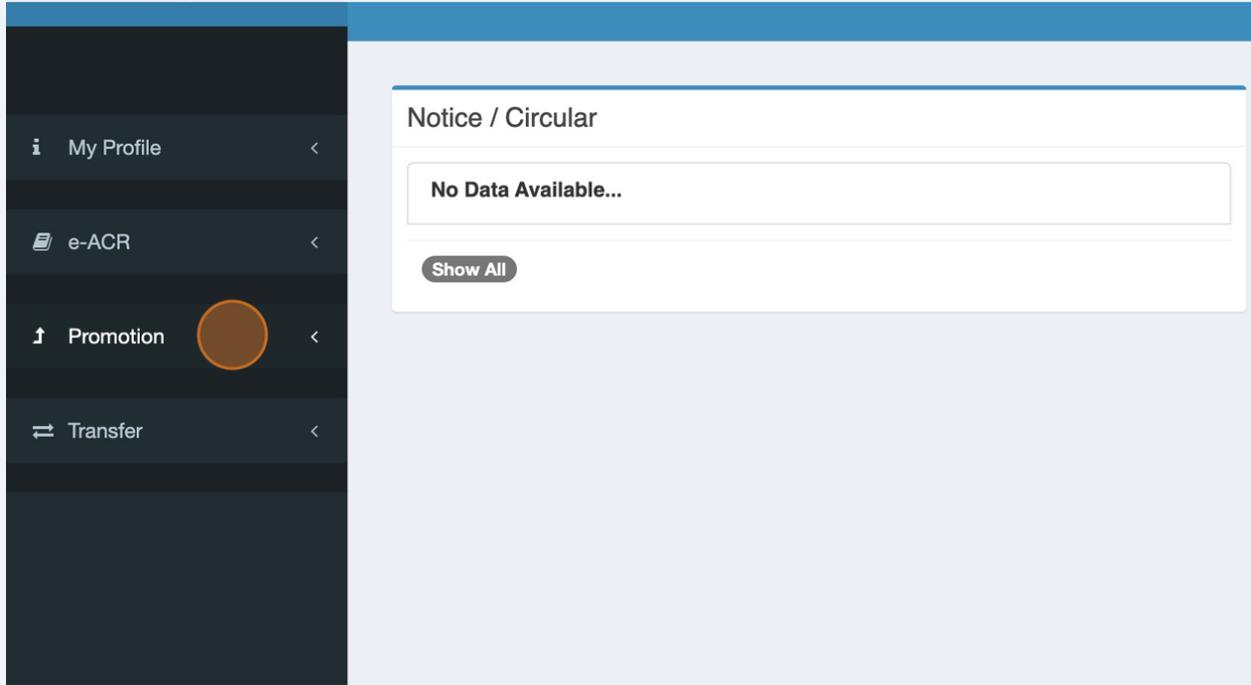
1 Navigate to [pis.calcuttahighcourt.gov.in](https://pis.calcuttahighcourt.gov.in)

2 Click "Login" after giving your user credentials

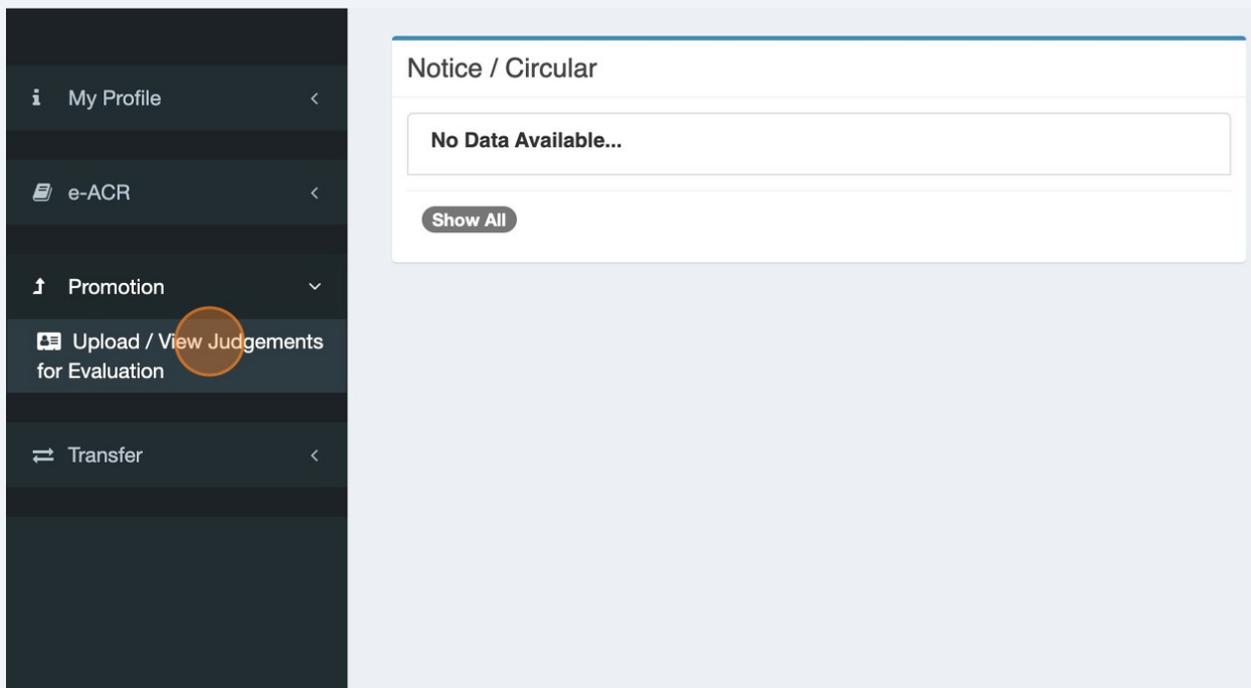


The screenshot shows the login interface for the High Court of Calcutta. At the top center is the court's logo, which includes the text "High Court" and "Calcutta". Below the logo are three input fields: "User ID" with the value "WB00834", "Password" with masked characters "••••••••", and "Captcha" with the value "3286". To the right of the captcha field is a green "Refresh" button. Below these fields is a blue "Login" button. The background of the page is a photograph of the High Court building, a large red and white structure with Gothic-style architecture, surrounded by greenery and a fence.

**3** Click "Promotion"



**4** Click "Upload / View Judgements for Evaluation"



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Select "Promotional Examination" from the dropdown menu.

The screenshot shows a web interface with a blue header bar containing the email address 'pis.calcuttahighc'. Below the header, there is a section titled 'Promotional Examination'. A dropdown menu is open, showing the selected option 'Promotional Examination' and a list of other options, including 'Promotion from CJ(SD) / ACJM / CJM to ADJ(FTC) for the year 2023'. An orange circle highlights the dropdown menu.

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"General Instructions" will be shown. Read carefully, and Click "I Agree"

The screenshot shows a web form with a dark grey background. A white pop-up box titled 'General Instructions' is overlaid on the form. The instructions include: 'Designated input field to submit the explanatory note (if any) for its submitted not in compliance with the notification. Ignore that input field required.', 'Judgements can be viewed in the same screen after uploading at least ment.', 'Judgements can be **deleted till the last date of uploading judgements** d in the notification.', 'field for Explanatory Note (if any) can be modified till the last date of | judgements mentioned in the notification.', 'ast date of uploading judgements, you can only view your uploaded its. **No modification in the uploaded judgements after the due date is 1.**', and 'ifficulty in uploading judgements, you may reach the Help-Desk of PIS over [pis.calcuttahighcourt@gmail.com](mailto:pis.calcuttahighcourt@gmail.com)'. Below the instructions is a green bar with a red 'I Agree' button. The background form shows fields for '\*Case Reg. Year' (Digits only) and 'PDF | Max File Size 3 MB'. A red box highlights the 'I Agree' button.

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Fillup all the input fields, and Click "UPLOAD JUDGEMENT". Same needs to be repeated for your all judgements.

JUDGEMENTS (Max 10 Judgements are to be uploaded | Already 0 Judgement(s) uploaded)

Case	CIVIL	*Case Type	TITLE SUIT	*Case No.	20	*Case F	2020
	234122020	*Date of Judgement	31-12-2022	*Choose Judgement File (PDF   Max File Size 3 MB)	Choose file	125968335 (1).pdf	

**UPLOAD JUDGEMENT**

Note (if any) for judgements submitted not in compliance with the notification

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At the bottom of the same page, under "Already Uploaded Judgements", you will find your uploaded judgements so far. You may "VIEW" individual judgements. Click "DELETE" if you want to delete any specific judgement.

Search:

	CNR No.	Date of Judgement	Action
01/2020	WBCHCA1234122020	31-12-2022	<a href="#">VIEW</a> <a href="#">DELETE</a>

Previous 1 Next

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There is an input field "Explanatory note (if any) for judgements submitted not in compliance with the notification". Write explanatory note, and Click "Save Explanatory Note". Ignore this input field if it is not required.